

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:897  
ANSWERED ON:29.07.2010  
TWO SHIFTS IN COURTS  
Rao Shri Kavuri Samba Siva

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has taken any decision to start two shifts in various courts and tribunals with a view to decreasing the number of pending litigations;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (c) The Government has accepted the recommendations of the Thirteenth Finance Commission (TFC) for the provision of Rs. 5000 Crore for improvement in administration of justice in the country which, inter-alia, provides for a grant of Rs. 2500 crore for the setting up of Morning/Evening/Shift/Special Magistrates' Courts in the States. The feasibility and plan of starting shift Courts has to be decided by the State Governments in consultation with the respective High Courts.